

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

Item No.431

**IA/2238/ND/2024, IA/2839/ND/2024, IA/2811/ND/2024,  
IA/2809/ND/2024 IN IB/814/ND/2022**

**IN THE MATTER OF:**

M/s Ganesh Enterprises	...	Applicant
Versus		
M/s Trikalp Laminates India Pvt.Ltd.	...	Respondent

**Under Section 9 (IBC)**

**Order delivered on 10.07.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,  
HON'BLE MEMBER (JUDICIAL)  
DR. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv. Vishal Sharma, Adv. Priyanka mandal  
For the RP : Adv. Gautam Singhal, Adv. Rajat chaudhty for RP

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to paucity of time, the matter is adjourned to **24.07.2024**.

Sd/-

**DR. SANJEEV RANJAN  
MEMBER (TECHNICAL)**